

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No. 6337/2003

National Fertilizers Ltd. & Ors.

Appellants

VERSUS

Somvir Singh

Respondent

With

Civil Appeal No. 466/2004

Civil Appeal No. 466/2004

Civil Appeal No. 464/2004

Civil Appeal No. 467/2004

Civil Appeal No. 465/2004

Civil Appeal No.7575/2005

Date :12.5.2006 : The matter was called on for judgment today.

For Appellant(s)/

Mr.Ghanshyam Joshi, Adv.

Respondent(s)

Mr.Dinesh Kumar Garg, Adv.

Mr.Ashok Mathur, Adv.

Mr. Devendra Singh, Adv.

Hon'ble Mr. Justice S.B.Sinha pronounced the judgment of
the Bench comprising

His Lordship and Hon'ble Mr. Justice P.P. Naolekar

The appeals are allowed in terms of the signed judgment.

No costs.

ap Lata Bhardwaj)

(Meenu Sethi)

(Push

Court Master

Court Master

Signed reportable judgment is placed on the file